

Correction Slip No.19

(iii) in form No.37, under the heading 'Nature of Proceedings' in column No.(1) for item 1, the following shall be substituted, namely:

- Proceedings against witnesses under Chapter VI-C of the Code of Criminal Procedure.

(1-A) Proceedings against persons under sections 480, 482, 485 and 485-A of the Code of Criminal Procedure.

(P.Dis.No.498 of 1960)